

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 12.07.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/1458/2024 in CP(IB) No.662/7/HDB/2019
NAME OF THE COMPANY	Solar Semiconductor Energy (India) Pvt Ltd
NAME OF THE PETITIONER(S)	Orix Leasing and Financial Services India Ltd
NAME OF THE RESPONDENT(S)	Solar Semiconductor Energy (India) Pvt Ltd
UNDER SECTION	7 of IBC

**ORDER**

**IA (IBC)/1458/2024**

**Present:** Ld. Counsel Mr. M. Rama Rao for the Applicant.

This application has been filed by the Liquidator to take on record the preliminary report. Keeping in view the averments made in the application, the preliminary report is taken on record. Accordingly, the application is allowed and disposed of.

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**